

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MAHESH TANAJIRAO PATANKAR

IA 225481/2023, in Civil Appeal No(s). 1071-1072/2017

SMT. NASEEMA KHAN (DEAD)

Appellant(s)

VERSUS

SHAFIQR RAHMAN & ORS.

Respondent(s)

(Only I.A. No. 225481/2017 (i.e application for substitution) in Civil Appeal Nos. 1071-1072 of 2017 to be listed.

IA No. 225481/2023 - APPLICATION FOR SUBSTITUTION)

Date : 05-01-2024 These matters were called on for hearing today.

For Appellant(s)

M/S. Shakil Ahmad Syed, AOR
Mr. Mohd. Parvez Dabas, Adv.
Mr. Uzmi Jameel Husain, Adv.
Mr. Shams Khwaja, Adv.

For Respondent(s)

Mr. Niraj Gupta, AOR
Mrs. Anshu Gupta, Adv.

UPON hearing the counsel the Court made the following
O R D E R

IA for substitution to bring on record Lrs. of deceased sole appellant is filed, the same is allowed being within time.

Registry to proceed further, as per rules.

MAHESH TANAJIRAO PATANKAR
Registrar